

[Shri U. M. Trivedi]

cause the form has not been filled up. I do not know how this department works. If these Rs. 135 crores is made up only of such amounts, God help us. I do not know whether this sum represents a true picture. Then they say there are holes, which we call leakages. They are not holes; they are big doors. You can plug the holes but you cannot close the doors. This is what is happening about our revenue.

I wrote a particularly long letter to the Railway Minister once that each sugar factory in U.P. saves not less than Rs. 1,04,000 in freight on sugar cane. That is a saving on freight alone. But that means an extra quantity of sugarcane which is not shown in the account books. The extra sugar cane that is brought in a surreptitious manner is turned into sugar and that sugar is also not shown in the yield; consequently, income-tax is not paid on that, nor are the excise duties paid. With ordinary mathematic calculations, I reached the conclusion that about Rs. 3 crores is lost on railway freight only in U.P. That means nearly Rs. 30 crores worth of sugar escapes excise duties. Over and above that there is the sales tax. Why such a thing is not properly looked into passes my comprehension. This is not a small loss that we are suffering. Year in and year out, for the last ten years we have been saying these things and we have not yet found any remedy for it. We have not understood what type of sabotage taxes place in Jammu and Kashmir. Every year one lakh of sleepers just go away with the floods into Pakistan; we get not a farthing out of it. Unfortunately this year three lakhs of sleepers were just washed away. Our railway lines are not working properly because of lack of sleepers; the speed of trains has been brought down. But we are allowing sleepers to be washed away to Pakistan. The year before last, we had one big fire at

Dhilawan and Rs. 1.89 crores worth sleepers were just burnt.

Mr. Deputy-Speaker: He is not discussing the Railway Budget.

Shri U. M. Trivedi: I am discussing the leakage of revenue by the Government and the losses that we are incurring. It is only on account of these serious losses that there is this heavy taxation. If these had been plugged, probably, it would not have been so. After all, what is the Railway? It is also yielding to us revenue and puts money into our coffers and we get a proper return on the Railways on account of the report of the Railway Convention Committee.

I will have to take some more time.

Mr. Deputy-Speaker: Then he may continue tomorrow. We have to take Private Members' Business now.

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COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS

FIFTEENTH REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:

"That this House agrees with the Fifteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th March, 1963."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Fifteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th March, 1963."

The motion was adopted.